

12.00 hrs.

PAPERS LAID ON THE TABLE

REPORT ON THE WORKING OF DEPOSIT INSURANCE CORPORATION BOMBAY FOR THE YEAR 1974 AND NOTIFICATION UNDER CUSTOMS ACT, 1962

THE MINISTER OF STATE IN-CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): I beg:

- (1) to re-lay on the Table a copy of the Report (Hindi and English versions) on the working of the Deposit Insurance Corporation, Bombay, for the year ended the 31st December, 1974, along with the Audited Accounts, under sub-section (2) of section 32 of the Deposit Insurance Corporation Act, 1961. [Placed in Library. See No. LT-10042/76].
- (2) to lay on the Table a copy of Notification No. G.S.R. 441 (Hindi and English versions) published in Gazette of India dated the 27th March, 1976, under section 159 of the Customs Act, 1962 together with an explanatory memorandum. [Placed in Library. See No. LT-10602/76].

ANNUAL REPORT OF INDIA TOURISM DEVELOPMENT CORPORATION FOR 1974-75

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SURENDRA PAL SINGH): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the India Tourism Development Corporation Limited, New Delhi, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-10603/76].

INSURANCE (AMDT.) RULES, 1976, EMERGENCY RISKS (GOODS) INSURANCE (AMDT.) SCHEME, 1976, EMERGENCY RISKS (UNDERTAKINGS) INSURANCE SCHEME, 1976 ETC. (AMDT.)

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): I beg to lay on the Table—

(1) A copy of the Insurance (Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. G.S.R. 404 in Gazette of India dated the 20th March, 1976, under sub-section (3) of section 114 of the Insurance Act, 1938. [Placed in Library. See No. LT-10604/76].

(2) A copy of the Emergency Risks (Goods) Insurance (Amendment) Scheme, 1976 (Hindi and English versions) published in Notification No. S.O. 201(E) in Gazette of India dated the 18th March, 1976, under sub-section (6) of section 5 of the Emergency Risks (Goods) Insurance Act, 1971. [Placed in Library. See No. LT-10605/76].

(3) A copy of the Emergency Risks (Undertakings) Insurance (Amendment) Scheme, 1976 (Hindi and English versions) published in Notification No. SO 202(E) in Gazette of India dated the 18th March, 1976, under sub-section (7) of section 3 of the Emergency Risks (Undertakings) Insurance Act, 1971. [Placed in Library. See No. LT-10606/76].

(4) A copy of the Annual Report (Hindi and English versions) on the working of the Industrial and Commercial Undertakings of the Central Government for the year 1974-75— Volumes I—III. [Placed in Library. See No. LT-10607/76].

(5) A copy each of the Detailed Demands for Grants (Hindi and English versions) of the following Ministries for 1976-77:—

- (i) Ministry of Chemicals and Fertilizers;

(d) Ministry of Information and Broadcasting;

(iii) Ministry of Petroleum.

[Placed in Library. See No. LT-10608/34].

Auditor General of India for the years 1971-72 and 1972-73, Union Government (Civil), Revenue Receipts, Vol. II—Direct Taxes—Gift Tax—relating to the Department of Revenue and Insurance.

12.01 hrs.

ASSENT TO BILLS

SECRETARY-GENERAL: Sir, I lay on the Table following ten Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 26th March, 1976:—

- (1) The Appropriation (Vote on Account) Bill, 1976.
- (2) The Gujarat State Legislature (Delegation of Powers) Bill, 1976.
- (3) The Contempt of Courts (Amendment) Bill, 1976.
- (4) The Kerala Legislative Assembly (Extension of Duration) Amendment Bill, 1976.
- (5) The Appropriation (Railways) No. 2 Bill, 1976.
- (6) The Appropriation (Railways) No. 3 Bill, 1976.
- (7) The Foreign Contribution (Regulation) Bill, 1976.
- (8) The Tamil Nadu Appropriation Bill, 1976.
- (9) The Tamil Nadu Appropriation (No. 2) Bill, 1976.
- (10) The Gujarat Appropriation Bill, 1976.

1-1/2 hrs

JIC ACCOUNTS COMMITTEE

HUNDRED AND NINETY-THIRD REPORT

SHRI H. N. MUKERJEE (Calcutta-North-East): I beg to present the Hundred and Ninety-third Report of the Public Accounts Committee on paragraphs included in Chapter IV of the Reports of the Comptroller and

SHRI THA KIRUTTINAN (Sivaganja): Before going to the next item, may I draw your attention to the notice that I gave about the death of one Mr. Balakrishnan who was arrested under MISA. Whether he died in the prison or outside?

MR. SPEAKER: You have not received my consent. It is not in order to raise it like that. If you have given notice, I will consider that.

SHRI C. T. DHANDAPANI (Dharampuram): I want to know whether the death of DMK Secretary was natural death or un-natural (*Interruptions*).

SHRI THA KIRUTTINAN: Since Tamil Nadu is under President's Rule, the Home Minister should make a statement in the House. (*Interruptions*).

MR. SPEAKER: The Home Minister.

12.02 hrs.

DEMANDS FOR GRANTS 1976-77—MINISTRY OF HOME AFFAIRS—Contd.

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANANDA REDDY): Mr. Speaker Sir, I feel most thankful to the large number of hon. Members who have participated in the discussions on the Demands of this Ministry. It is a matter for gratification that many hon. Members who spoke, felt inclined to pay a commitment to the way the Ministry has functioned in the last one year. It is a welcome phenomenon and on behalf of all the functionaries of my Ministry, I wish to express our grateful thanks to those who have heartened us for a better performance in 1976-77.